

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.05.2024 AT 01:00 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|----------------------|-----------|----------------|--|
| CP(IB)/3/95/AMR/2023 | | 95 of IBC | Toyota Financial Services India Limited Vs. Mr. Maganti Subrahmanyam (in the matter of M/s Krishna priya Automobiles Private Limited) |

ORDER

Present: Mr. Saibarath, Proxy Counsel O/o. Sanjay Sumeni, Ld. Counsel for the Petitioner present.

Mr. TVP Sai Vihari, Ld. Counsel for the Respondent present.

It is stated by the Ld. Counsel for the Respondent that the Respondent had died and seeks time to file Death Certificate. Hence, for hearing, list the matter on 11.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**